

**Annual Report etc. of the Coffee Board,
Bangalore and the Wool Research
Association, Thane for
1982-83**

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
AND IN THE DEPARTMENT OF
SUPPLY (SHRI NIHAR RANJAN
LASKAR) : I beg to lay on the
Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 1982-83.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board, Bangalore, for the year 1982-83.

[Placed in Library. See No. LT-8051/84].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1982-83, along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool Research Association, Thane, for the year 1982-83.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-8052/84].

**Detailed Demands of the Ministry
of Irrigation for 1984-85**

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

On behalf of Shri Ram Niwas Mirdha I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Irrigation for 1984-85.

[Placed in Library. See No. LT-8053/84].

**Detailed Demands for Grants of the
Ministry of Rural Development
for 1984-85**

THE MINISTER OF STATE IN
THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Rural Development for 1984-85.

[Placed in Library. See No. LT-8054/84]

**Notification under the Custom Act, 1962,
the Central Excise Rules, 1944 and
Annual Report and Audited
Accounts of the National
Bank for Agriculture
and Rural Development for the
year ended
30-6-1983**

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : I beg to
lay on the Table—

- (1) A copy of Notification No. G.S.R. 219(E) (Hindi and English versions) published in Gazette of India dated the 19th March, 1984 together with an explanatory memorandum making certain amendments to Notification No. 13—Customs dated the 9th February 1981 so as to exempt spare parts of Machinery, consumables, material, handling equipments such as forklifts and overhead cranes, samples and